

**ESSENTIAL SERVICES (MAINTENANCE) ORDINANCE REPEAL
ACT, 2001**

1 of 2002

[4TH January, 2002]

CONTENTS

1. Short title.
2. Repeal of Ordinance 11 of 1941.

**ESSENTIAL SERVICES (MAINTENANCE) ORDINANCE REPEAL
ACT, 2001**

1 of 2002

[4TH January, 2002]

An Act to repeal the Essential Services (Maintenance) Ordinance, 1941 Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:

1. Short title. :-

This Act may be called the Essential Services (Maintenance) Ordinance Repeal Act, 2001.

2. Repeal of Ordinance 11 of 1941. :-

The Essential Services (Maintenance) Ordinance, 1941 is hereby repealed.